

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4357.
TO BE ANSWERED ON 13.12.2019

Use of Plastic and Rubber Waste

4357. DR. SHASHI THAROOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that plastic and rubber waste from Kerala is discreetly being used as fuel by the jaggery making units for burning hearth, in Nagamangala and KR pet taluks in Mandya district in Karnataka;
- (b) if so, the details thereof and the reasons for lack of strict measures by the two State Pollution Control Boards to control the said malpractice;
- (c) whether the Government proposes to issue directions to the two States to take suitable steps in this regard in order to protect people in the said area from dangerous toxic emissions from the jaggery production units; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (d): The Karnataka State Pollution Control Board has received complaints regarding transportation and utilization of plastic and rubber waste from Kerala for burning in the hearth of Jaggery making units. Based on the complaints received, regarding transportation and storage of plastic and rubber waste, police have registered complaints bearing FIR No. 51/2017, 56/2017 and FIR No. Nol, 468/2018. The notice of proposed Direction under section 5 of Environmental (Protection) Act 1986 has been issued to the M/s RJN Enterprises, Tubinakere Industrial Area, Mandya on 12.09.2019 by the State Pollution Control Board for storage of plastic and rubber waste from Kerala in their premises. As per the inspection of the regional officer, Mandya on 20.11.2019 the unit has vacated the premises. The Deputy Commissioner, Mandya District, Mandya has issued order to prohibit the use of plastic and rubber waste in jaggery unit's hearth and given direction to the concerned Panchayath Development Officers of Gram Panchayaths. Criminal cases have also been filed against 12 vehicles transporting such waste. The details are enclosed in the Annexure.

ANNEXURE

Sl. No.	Date of Compliant	Details of transport vehicle involved	FIR Details	FIR Filed in Police Station	Remarks
1	05.07.2018	KL-04 N-1164	0154/2018	Narasimharaja Police Station, Mysuru City, Mysuru	Case filed at 3 rd additional Civil Judge(jr.Dn) & JMFC Court, JLB Road, Mysuru
2	07.06.2018	KL-10 U-2277	0265/2018	Mysuru South Police Station, Mysuru South Circle, Mysuru	Case filed at 2nd CJ & JMFC, Mysuru
3	07.01.2019	KA-01 B-7038 KA-52 A-5633 & KA-08 4077	0003/2019	Jayapura Police Station, Mysuru South Circle, Mysuru	Case filed at 2 nd JMFC Court, Mysuru
4	05.05.2016	KA-44 14857 TN-25 AC-8308	0053/2016	Beechanahalli, Police station, HD Kote.	Addl Civil Judge, Jr Division & JMFC Court, HD Kote.
5	27.10.2016	KA-01 AA-5446 KL-11 AM-4514 KL-24 G- 722 KL-05 AB-411 KL-10 AB-5988	0097/2016	Beechanahalli, Police station, HD Kote.	Addl Civil Judge, Jr Division & JMFC Court, HD Kote.